

**Upgradation to National Highways in  
Andhra Pradesh**

19. DR. Y. LAKSHMI PRASAD:

SHRIMATI RENUKA  
CHOWDHURY:

Will the Minister of SURFACE  
TRANSPORT be pleased to state:

(a) the details of works proposed to be executed in Andhra Pradesh under Central Road Fund;

(b) the details of State Highways in Andhra Pradesh to be upgraded to National Highways as per the norms; and

(c) the present position regarding conversion of Hyderabad Warangal-Mulugu-Nagarem-Venkatapuram (290 Kms) and Warangal-Karimnagar-Jagtial (120 kms) roads into National Highways?

THE MINISTER OF SURFACE  
TRANSPORT (SHRI T.G. VENKATRAMAN):

(a) A total number of 14 work under Central Road Fund Scheme have been sanctioned to the State of Andhra Pradesh during the 8th Five Year Plan. As regards execution of these works, the responsibility lies with the State Govt.

(b) Proposal for 9 State Highways being declared as National highways were received from the State Govt. of Andhra Pradesh during the 8th Plan.

(c) Due to severe constraints of available funds for the development of National Highways, it has not been possible to declare Hyderabad-Venkatapuram and Warrangal-Jagtial state roads as national Highways.

**Safety of Indian Nationals going to Gulf  
Countries**

20. SHRI SOLIPETA RAMACHANDRA  
REDDY:

DR. MOHAN BABU:

Will the Minister of EXTERNAL AFFAIRS  
be pleased to state:

(a) whether Indian nationals in the UAE  
are/were stranded;

(b) if so, the action taken in this regard;  
and

(c) the measures proposed to ensure safety  
of Indians going to Gulf and other countries  
for employment?

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI I.K. GUJRAL): (a) and (b)  
Some Indian Nationals in the UAE coming  
under the purview of the amnesty, recently  
announced by the UAE Government, were  
stranded as they failed to leave the country  
within the extended period of the amnesty. Our  
mission in UAE facilitated the departure of all  
such stranded persons who came to the notice  
of the mission by obtaining a special  
dispensation from the UAE Government and  
also assisting them in obtaining air tickets.

(c) Various measures in place to ensure the  
safety of Indian workers in the Gulf and other  
countries include Indian missions' close liaison  
with the local authorities, regular contacts with  
the Indian workers, visits to labour camps, the  
requirement to have the employment contract  
and other papers relating to the employment  
of Indians to be screened and attested by the  
concerned Indian mission, recourse to official  
and legal channels in the concerned country to  
secure the contractual rights of the Indian  
workers, administrative and legal action against  
erring recruiting agents in India and black-  
listing of unreasonable employers. These  
measures are proposed to be continued.

**अन्तर्देशीय-जलमार्ग प्राधिकरण द्वारा धनराशियों का  
उपयोग**

21. श्री चीमनभाई हरीभाई शुक्ला: क्या जल-भूतल  
परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि आठवीं पंचवर्षीय योजना  
के अन्तर्गत भारतीय अन्तर्देशीय जलमार्ग प्राधिकरण और  
केन्द्रीय अन्तर्देशीय जल यातायात निगम को आर्बिट्रि की  
गई धनराशियों का पूरा-पूरा उपयोग नहीं किया गया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) इस संबंध में क्या कार्यवाही की गई है अथवा  
किए जाने की संभावना है; और

(घ) अब तक आर्बिट्रि और उपयोग की गई धनराशियों  
का राज्य-वार ब्यौरा क्या है?

जल-भूतल परिवहन मंत्री (श्री टी. जी. वेंकटरामन):  
(क) जी हां।